

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1297

ANSWERED ON:13.08.2013

SUICIDE CASES

Gaddigoudar Shri P.C.;Shetkar Shri Suresh Kumar;Singh Alias Pappu Singh Shri Uday;Siricilla Shri Rajaiah;Venugopal Shri P.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the statistics released by the National Crime Records Bureau (NCRB) recently has revealed that more than one lakh people committed suicides in the country during 2011 and has shown an increasing trend in 2012;
- (b) if so, the details of the findings thereof along with the total number of such cases reported during each of the last three years and the current year, State-wise;
- (c) whether the Government has identified the reasons behind such increase;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to check such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

- (a): `Yes Madam, National Crime Records Bureau has released the statistics which revealed that more than one lakh people committed suicide during 2011, but it shows a declining trend of suicide in 2012.
- (b): The detail report in respect of suicide committed by persons during 2010, 2011 and 2012 respectively State/UT-wise are attached at Annexure.
- (c): No Madam.
- (d) to (e): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, has continued to urge to the State Governments/UT Administrations to give more focused attention towards improving the administration of criminal justice system and taking such measures as are necessary for prevention and control of crime. In this regard, Advisory on Crime against Women has been issued on 4th September 2009, Advisory on crime against children has been issued on 14th July 2010, Advisory on Prevention, Registration, Investigation and Prosecution of Crime has been issued on 16th July, 2010, Advisory on Preventing & Combating Cyber Crime against Children has been issued on 4th January 2012, Advisory on preventing and combating Human Trafficking in India has been issued on 1st May 2012 and Advisory on Registration of FIR irrespective of territorial jurisdiction has been issued on 10th May 2013.